

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22
(IB)-383(PB)/2023

IN THE MATTER OF:

Ravi Sharma Liquidator of M/s. Legend ... Applicant/Petitioner
International Pvt. Ltd
Vs
Registrar of Companies ... Respondent

Order under Section 59 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr. Iswar Mohapatra, Adv.
For the IT Dept. : Mr. Shlok Chandra Sr Standing Counsel along with
Ms. Madhavi Shukla and Ms. Priya Sarkar Jr.
Standing Counsel IT Department

ORDER

Heard Ld. Counsel Mr. Ishwar Mohapatra, for the
Applicant/Liquidator.

Order Reserved.

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)